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C.A.No. 4594 OF 1995  
.UP 10 2; Draft, smtst; -n -PA4 -dFX-NORMAL -y -e; dumbp  
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ITEM No.1B Court No.7 SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4594 OF 1995@@  
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Mahila Bajrangi (Dead) Through L.Rs. & Ors. Appellant (s)

VERSUS

Badri Bai & Anr. Respondent (s)

( HEARD BY HON'BLE RAJU AND PATIL, JJ. )

Date : 19/12/2002 This/These matter(s) was/were called  
on for pronouncement of judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARUN KUMAR

For Appellant (s) Mr. H.K. Puri, Adv.

For Respondent (s) Mr. Sushil Kumar Jain, Adv.

The Court made the following  
J U D G M E N T

.....L.....I.....T.....T.....T.....T.....T.....T.....J  
.SP2

Hon'ble Mr. Justice Doraiswamy Raju pronounced the  
judgment of the Court. The appeal is dismissed in terms of  
the signed judgment.

.SP1

(Neena Verma)  
Court Master

(K.K. Chadha)  
Court Master

Signed Reportable judgment is placed on the file.